

[*Translation*]

Monitoring Cell on Public Distribution System/RPDS

1092. PROF. OM PAL SINGH 'NIDAR' :
SHRI NARAYAN ATHAWALAY :
SHRI SHYAM LAL BANSHIWAL :
SHRIMATI KETAKI DEVI SINGH :
SHRI ANAND RATNA MAURYA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government propose to constitute a monitoring cell soon to make the Public Distribution System/Revamped Public Distribution System more effective in the country;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) to (c) There is no proposal to set up a separate monitoring cell for Targeted Public Distribution System (TPDS). However, it must be mentioned that Government of India had prescribed formats prepared by NIC for monitoring the PDS. With the launching of TPDS these formats had been modified. The States/UTs are required to furnish the information in these formats to the Central Government every month. For effective monitoring of PDS these formats have been so devised as to monitor the actual issue of PDS commodities from the Fair Price Shops.

[*English*]

Non-Government Organisations

1093. DR. ARUN KUMAR SARMA : Will the Minister of WELFARE be pleased to state:

(a) the particulars of welfare schemes under which various Non-Government Organisations (NGOs) are extended financial assistance;

(b) the criteria of selecting the NGOs for such financial assistance;

(c) the total number of applications received from the NGOs belonging to North-Eastern states during the last three years and actual number of NGOs to whom financial assistance has been extended; and

(d) the reasons for rejecting proposals from various NGOs of North-Eastern Region specially Assam during the last three years?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The particulars of Welfare Schemes under which various Non-Governmental Organisations are extended financial assistance is given in the attached *Statement*.

(b) The criteria of selecting the NGOs for financial assistance is laid down in the guidelines for the various Welfare Schemes.

(c) A total of 307 proposals were received from the NGOs belonging to North Eastern States out of which financial assistance was extended to 166 organisations.

(d) The proposals not in conformity with the conditions prescribed for financial assistance under various Welfare Schemes, are rejected.

Statement

S. No.	Name of the Scheme
1	2
1.	Aids to Voluntary Organisations for Welfare of SCs.
2.	Educational Complex in Low Literacy Pockets for ST girls.
3.	Aid to Voluntary Organisations for Welfare of STs.
4.	Pre-Examination Coaching for Weaker Sections.
5.	Shishu Greh Scheme.
6.	Grant in aid to Organisations for Welfare of Disabled.
7.	Grant in aid to Organisations for rehabilitation of Leprosy Cured Persons.
8.	Grant in aid to Organisations for establishment and development of Special Schools.
9.	Grant in aid to Organisations for development of manpower in the field of mental retardation and cerebral palsy.